NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/18/2018

PETITION NUMBER

: CP/3/2017

NAME OF THE PETITIONER(S)

: CASCADE ENERGY PVT LTD

NAME OF THE RESPONDENT(S)

: ROHIT RABINDRANATH

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Athiban Virjany Sticheran Kangarajan

P.V. SABARIONS

Le Goursel fer p.r. Sabonio Petitionor.

ORDER

Counsel for Petitioner present. Counsel for Respondent prayed for time to file counter to the contempt petition. At request, time is enlarged. Put up on 06.03.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)